

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 118(ND)13
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016**

**NAME OF THE COMPANY: M/s. Radhey Shyam Sharma V. Shrimat Mahaveer Buildcom (P) Ltd &
Ors.**

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Sandeep Taneja	Advocate	Respondent	<i>Sandeep Taneja</i>

ORDER

None is present on behalf of the petitioner despite the matter being called out repeatedly since morning. None was present on their behalf even on the previous dates i.e., 28.04.2016, 15.07.2016 & 01.08.2016. Court notice was duly issued to the petitioner through their counsel, but none has appeared.

2. In view of the above, this petition is dismissed for default.

Ina Malhotra
(Ina Malhotra)
Member Judicial

Sh. R. Vardharajan
(R. Varadharajan)
Member Judicial